

Declaration or Assets and Liabilities

Year 2021-2022

I, PRADHUL CHANDRA PASWAN son/daughter/wife of SRI GIANESHT PASWAN

aged 58 Years, belonging to ASSISTANT

service and presently working as BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my

spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBBI BIHAR VIDHAN MANDAL, PATNA. SAVING ACCOUNT R.S. 11-000/-	CHANDA DEVI	RAHUL KUMAR SAURAV KUMAR	SHAELES KUMAR SHIVAM KUMAR	MONI KUMARI
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-ANNUAL 50,000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)		GOLD - 50 GRAMS SILVER - 50 GRAMS	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	T.V	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

PRADHUL CHANDRA PASWAN

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Aker	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BIHAR VIDHAN MANDAL PATNA	9,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

PARAPHOOL CHANDRA PRAKASH

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA - 1301

Gender

:-

M (M/F)

Date of Birth

:-

1 2 0 2 1 9 6 4 (DD/MM/YYYY)

Class/Group

:-

B (A/B/C)

Cadre

:-

ASSISTANT BIHAR VIDHAN SABHA, PATNA

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

MUNGER

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: PRAPHOOL CHANDRA PASWAN

Name of Employee: PRAPHOOL CHANDRA PASWAN

Designation: ASSISTANT

Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIAT. PATNA.

Place: PATNA

Date: 7-2-22

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.